

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Dr. M. 3.12.02

Consolidated petn  
not filed.

12/12

Bunb

Dr. M. 13.12.02

counter  
Addl. countr  
not filed.

15/1/03

Bunb

Dr. M. 16.1.03

Addl. countr  
not filed.  
for further orders.

18/1/03

Bunb

Dr. M. 20.1.03

Addl. countr not  
filed.  
for further orders.

18/2/03

Bunb

Dr. M. 19.2.03

Addl. countr not  
filed.  
for further orders.

19/2/03

Bunb

Order dated 26.3.2003

Heard Shri N.R.Rourtay, Advocate for the applicant and Shri D.N.Mishra, learned counsel appearing for the Respondents/Railways.

Shri Routray disclosed that the applicant, Narasingha has expired on 22.8.2002. This he confirms by a filing a copy of Death Certificate, issued by the Government of Orissa, Department of Health & Family Welfare dated 17th September, 2002. In this view of the matter, this O.A. having become infructuous is disposed of accordingly. No costs.

Hand over copies of this order to the learned counsels of both sides.

Puch

VICE-CHAIRMAN

26/3